

(e) whether cell phone operators association had sought a uniform licence fee of 1 per cent of Adjusted Gross Revenue (AGR) excluding 15e 5 per cent USO charge; and

(f) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir. Certain phone firms have been charged with misreporting their revenue. Hence, DoT has decided to conduct Special Audit of Bharti Airtel, Reliance Communications, Vodafone Essar Ltd., Idea Cellular Ltd. and Tata Teleservices Ltd.

(c) and (d) Collection of Telecom License fee in first two quarter of fiscal 2008-09 is Rs. 4736.46 crores and collection in previous fiscal year 2007-08 is Rs. 8826.45 crores.

(e) and (f) Yes, Sir. The COAI *vide* letter dated 29.04.2009 has submitted that the revenue share license fee should be prescribed at a uniform rate of 1% of AGR and the same should not include the USO levy. The aspect of USO levy should be dealt with separately. Further, it is requested to the Government to implement the uniform license fee structure for the telecom sector.

Landline subscription of Delhi and Mumbai

1354. SHRIMATI HEMA MALINI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that landline subscribers of Delhi and Mumbai can talk in between without any STD charges; and

(b) if so, what is preventing Government to extend such facilities to other metropolitan cities like Chennai and Kolkata?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir. Landline subscribers of MTNL in Delhi and Mumbai can talk to each other without any STD charges.

(b) As per the Telecom Regulatory Authority of India (TRAI) Act of 1997, the power to regulate tariff of telecom services in the country is vested with TRAI. TRAI, in exercise of its powers, has put most of the tariffs (except Rural, National Roaming and leased circuits) under forbearance. This implies that all service providers, including BSNL and MTNL, are at liberty to offer tariffs according to needs of subscribers and market conditions. Till now, BSNL has not found extension of such facility to other metropolitan cities like Chennai and Kolkata financially viable.

Facelift to areas surrounding monuments

1355. SHRI VARINDER SINGH BAJWA: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 165 given in the Rajya Sabha on 17th February, 2009 and state:

(a) whether Humayun's Tomb and surrounding areas in Delhi would be in a presentable state before 2010 Commonwealth Games for the benefits of the visitors;

(b) the other monuments in Delhi which would be given a facelift and made presentable for the visitors of the games; and

(c) the extent of funds required for the purpose and their source?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) and (c) The details are enclosed as Statement (*See below*). The funds are being provided by the Central Government.

Statement

*Details of monuments identified for conservation under
Commonwealth Games — 2010*

| Sl. No. | Name of the monument | Fund proposed (Rs. in lakhs) |
|---------|-----------------------------------------------|------------------------------|
| 1 | 2 | 3 |
| 1. | Purana Qila Complex | 229.00 |
| 2. | Khairul-Manazi'l-Mosque | 37.00 |
| 3. | Sher Shah Gate | 75.00 |
| 4. | Humayun's Tomb Complex | 160.00 |
| 5. | Khan-i-Khana's Tomb | 45.00 |
| 6. | Subz Burj | 17.00 |
| 7. | Nila Gumbad | 40.00 |
| 8. | Bu-Halima Tomb | 15.00 |
| 9. | Arab-ki-Sarai | 65.00 |
| 10. | Bara Khambha | 13.00 |
| 11. | Group of monuments Hazarat Nizamuddin Complex | 22.00 |
| 12. | Safdarjung Tomb Complex | 25.00 |
| 13. | Lodi Garden Monuments (5 nos) | |
| | (i) Muhammad Shah's Tomb | |
| | (ii) Bara Gumbad Masjid | 25.00 |
| | (iii) Shish-Gumbad | |
| | (iv) Sikandar Lodi's Tomb | |
| | (v) Sathpula | |

| 1 | 2 | 3 |
|-----|------------------------------------------------------------------------|--------------|
| 14. | Najaf Khan Tomb | 55.00 |
| 15. | City Wall, Kashmiri Gate | 75.00 |
| 16. | Wazirabad Bridge, Tomb and Mosque | 15.00 |
| 17. | Kotla Feroz Shah | 105.00 |
| 18. | Delhi Gate, Daria Ganj | 11.00 |
| 19. | City Wall, Daria Ganj | 50.00 |
| 20. | Khuni Darwaza | 15.00 |
| 21. | Jantar Mantar Complex | 65.00 |
| 22. | Lal Bangla | 5.00 |
| 23. | Ugrasen-ki-Baoli | 30.00 |
| 24. | Red Fort Complex | 275.00 |
| 25. | Ajmeri Gate: | 23.00 |
| 26. | Salim Garh Fort | 80.00 |
| 27. | Ashokan Rock Edict | 30.00 |
| 28. | Biran ka Gumbad | 20.00 |
| 29. | Dadi Poti | 20.00 |
| 30. | Sakri Gumti | 15.00 |
| 31. | Bara Khambha | 22.00 |
| 32. | Mohamadiwali Mosque | 20.00 |
| 33. | Lal Gumbad (Malviya Nagar) | 35.00 |
| 34. | Teen Burji | 10.00 |
| 35. | 35 Siri Fort Wall | |
| | (i) Stretch adjoining Panchsheel Park | 50.00 |
| | (ii) Stretch adjoining Asiad Village | 5.00 |
| | (iii) Stretch of the Wall from Asiad tower to Siri Fort Sports Complex | 30.00 |
| | TOTAL : | 85.00 |
| 36. | Hauz Khas Complex | 70.00 |
| 37. | Jahanpanah Wall | 55.00 |
| 38. | Qila Rai Pithora Wall | 105.00 |

| 1 | 2 | 3 |
|---------------|-------------------------------|---------|
| 39. | Satpula | 20.00 |
| 40. | Qutb Minar Complex | 95.00 |
| 41. | Jamali Kamali Tomb and Mosque | 15.00 |
| 42. | Ajim Khan's Tomb | 15.00 |
| 43. | Balban's Tomb and Ruins | 45.00 |
| 44. | Tughluqabad Fort | 30.00 |
| 45. | Ghiasuddin Tughluq's Tomb | 20.00 |
| 46. | Adilabad Fort | 40.00 |
| TOTAL : | | 2339.00 |
| Contingencies | | 233.90 |
| GRAND TOTAL : | | 2572.90 |
| SAY | | 2573.00 |

Qutub Minar foundation

1356. SHRI N.R. GOVINDARAJAR:
SHRI RAJEEV SHUKLA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that every two minutes a plane flies over 13th century Qutub Minar and Archaeological survey of India (ASI) officials expressed concern over frequent flights over it;

(b) if so, the details thereof;

(c) whether vibrations from aircrafts could affect foundation of the monument, one of the tallest in the world, located in a seismic zone;

(d) if so, the details thereof;

(e) whether ASI has written to Ministry of Civil Aviation asking to ensure that low flying planes do not come close to the monument; and

(f) if so, the details thereof and reaction of Ministry of Civil Aviation thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (f) Yes, Sir. A number of flights pass over the Qutub Minar. The Director General, Archaeological Survey of India has requested Director General, Civil Aviation (DGCA) to look into the matter and take up Environment